

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4201
ANSWERED ON:07.08.2014
EARNINGS FROM TICKET CANCELLATION
Prabakaran Shri K.R.P.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have earned huge amount of money on account of ticket cancellation charges;
- (b) if so, the amount earned during the last three years and the current year;
- (c) whether the Railways have any proposal to reduce the cancellation charges and reduce the advance reservation period;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 4201 BY SHRI K.R.P. PRABAKARAN TO BE ANSWERED IN LOK SABHA ON 07.08.2014 REGARDING EARNINGS FROM TICKET CANCELLATION.

(a) & (b): Cancellation charges are levied at the time of cancellation of tickets. Cancellation charges are accounted under the head "Miscellaneous Coaching Receipts" and are not captured separately. Miscellaneous coaching receipts for the last three years and the current year are as under:

Year	Misc. Coaching receipts (Rs.in crores)
2011-12	564.72
2012-13	635.32
2013-14 (Provisional)	932.99
2014-15 (Up to June/14)	243.00

(Approx.)

(c) & (d): At present, there is no proposal to reduce the cancellation charges. However, the advance reservation period has been reduced from 120 days to 60 days w.e.f 01.05.2013.

(e): Cancellation of tickets involves two transactions i.e., one for booking and another for cancellation. This results in additional workload for the staff. Therefore, cancellation charge is being collected only to cover the operating cost of issuing tickets.